(b) to (e) A statement indicating the names of the criminals, and punishment they were undergoing at the time of escape is enclosed (see

below). The concerned erring officials were suspended in all cases except one. 8 criminals were re-arrested/surrendered. The remaining 6. could not be re-arrested so far.

### Statement

	Name of the c	rimic	al e	scapeo	( 			Punishment the criminals were under- going at the time of escape		
	Ravinder Kum	ar		•				. Life imprisonment		
÷	Anil Chauhan							. Six months rigorous imprisonment.		
	Jai Prakash							. Under trial		
•	Sham Sundar		٠.					. Under trial		
	Gorakh .							. Under trial		
•	Suraj .		-					. Five years rigorous imprisonment		
	Hans Raj							. Seven years rigorous imprisonment		
	Charles Sobhra	aj			,	• .		. Under trial		
	Laxmi Narain						•	. Under trail		
	Ajay Singh							. Under trial mie al zai		
	Brij Mohan						•.	. Under trial		
	Bajrang Lal		٠.					. Under trial		
	Bhola Ram	· · ·			,			. Had yet to undergo about 8 months		
٠.	Dinesh Kumar							. Had yet to undergo about 11 months		

# Manufacture of sophisticated computers

1336. SHRI GANESHWAR KUSUM: Will the PRIME MINISTER be pleased to state:

- (a) whether Government propose to manufacture sophisticated main frame computer in the country;
- (b) whether Government have drawn up any long term plan to ma nufacture sophisticated computers;
- (c) whether such computers are proposed to be manufactured in collaboration with any other country; and
- (d) if so, what are the details of the programme?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENT OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ PATIL); (a) Yes, Sir.

- (b) Yes, Sir.
- (c) Yes, Sir, such computers are proposed to be manufactured in collaboration with USA.
- (d) The Electronics Corporation of India Limited (ECIL), a public sector enterprise of the Department of Atomic Energy, will be manufacturing the mainframe computer systems with the Transfer of Technology from Control Data Indo-Asia Company.

USA. About 350 computer systems are expected to be manufactured during 1986—91, under this collaboration. An investment of about Rs. 36 crores is anticipated for this.

## Development of Similipal National Parte in Orissa

- 1337. SHRI GANESHWAR KUSUM: Will the PRIME, MINISTER be pleased to state: .
- (a) the amount of Central assistance provided during the last three years for the development of Similipal National Park in Orissa;
- (b) what is the number of tigers in Similipal Tiger reserve project area;
- (c) whether it is a fact that a large number of rare species in Similipal forest areas have been killed by the poachers;
  - (d) if so, what is their number; and
- (e) the steps taken to stop poaching in Similipal forest areas?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI): (a) Central assistance provided during the last three years is Rs. 9.25 lakhs, Rs. 8.83 lakhs and RS. 9.93 lakhs during 1983-84, 1984-85 and 1985-86 respectively.

- (b) 71 (Seventy one) according to 1984 enumeration.
  - (c) No, Sir.
  - (d) Does not arise.
- (e) The steps taken by the autho rities to control paoching are—
  - —strengthening of the staff and infrastructure for better management of wildlife and their habitat.
  - —posting of trained personnel at strategic locations in the area equipped with modern communif tion facilities;
  - —regular patrolling the tiger reserve; and

—implementation of the provisions of Wildlife (Protection) Act, 1972.

#### Rioting amongst prisoners in Jail

- 1338. SHRI SURESH PACHOURI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that riot broke-out amongst the prisoners in the Tihar Jail on the 5th April, 198fi where iron rods, lathis etc., were freely used by the prisoners;
- (b) if so, what are the details there-Of;
- (c) whether any enquiry has been held as to how these weapons have been allowed to be carried into the Tihar Jail; and
- (d) if so, what action has been taken against the culprits?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA); (a) and (b) No, Sir. However, a scuffle took place between two groups of prisoners in which dismantled water pipes and broken arms of chairs were used

- (c) Yes, Sir. An inquiry was conducted by the Assistant Supdt., who reported that the fight was over two wealthy prisoners. However, no weapons from outside the Jail were brought in.
- (d) Does not arise. However, the prisoners were punished as per the provisions. of the Punjab Jail Manual, which is applicable to Tihar Jail.

### Progress of the Narmada Irrigation Project

- 1339. SHRI CHIMANBHAI MEHTA; Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that the Central Government has not cleared the land measuring around 356 hec-